RAJASTHAN HIGH COURT BENCH, JAIPUR.

Dated: 14.02.2018

NOTICE

The Resolution dated 06.02.2018 of the Hon'ble Chamber Allotment Committee, RHCB, Jaipur has been uploaded on the official website of the Rajasthan High Court Bench, Jaipur.

The office bearers of the Rajasthan High Court Bar Association, Jaipur have submitted list containing the names of 202 eligible Advocates for allotment of chambers in the 'E' Block. The list is hereby uploaded on the website of RHCB, Jaipur.

Forty Nine (49) representations have been received from the Members of the Bar. As per above Resolution of the Hon'ble Committee, the representations have been treated as objections.

Any Advocate who has objections in this regard may submit the same before the undersigned within seven days from today.

Any Advocate may also request that allotment of an Advocate qua one chamber be cancelled in case two or more chambers have been allotted to such an Advocate.

Similarly, if chamber has become vacant due to elevation or any other reason, same be also brought to the notice by way of filing objection.

REGISTRAR (ADMN.)